

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 17<sup>th</sup> April, 2015  
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Appeal No. 18/2015 & M.A.No.308/2015.	Deepak Kr. Rai Vs. State of U.P. & Ors.	Mr. Deepak Kr. Rai, Appellant in Person.  Ms. Savitri Pandey, Adv. and Ms. Asma Parveen, Adv. For R-1 & 2. Mr. Vivek Chib and Mr. Kushal Gupta, Advs. For R-4.	
2.	Original Application No. 118/2015	Jagannath Mane Vs. Unoin of India & Ors.	Mr. Shekhar Sharma, Adv. For the Applicant.	
3.	Original Application No. 119/2015	Jagannath Mane Vs. Unoin of India & Ors.	Mr. Shekhar Sharma, Adv. For the Applicant.	
4.	Original Application No. 120/2015	Jagannath Mane Vs. Unoin of India & Ors.	Mr. Shekhar Sharma, Adv. For the Applicant.	
<b>AFTER NOTICE</b>				
5.	M.A.No.258/2015 in Original Application No. 10/2014.	Pavit Singh V/s The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. For the Applicant in M.A.No.258/2015.	
<b>FOR COMPLETION OF PLEADINGS</b>				
6.	Original Application No. 17/2015 & M.A.No.54/2015.	Mohamd Asif Vs. State of U.P. & Ors.	Mr. Sanosh Chaurihaa Adv. for the Applicant.  Ms. Savitri Pandey, Adv. For R-1, 3, 4 5 .	
7.	Original Application No. 163/2014 & M.A No. 556/2014.	Kuldeep Nagar & Anr. Vs. Jaiprakash Associates Ltd. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant.  Mr. Pawan Upadhyay, Adv. for R – 1. Mr. B.V. Niren & A.K.Prassad Advs. for R – 3 & 4 Mr. Vivek Chib, Adv. for R - 2 Mr. Ravinder Kumar, Adv. for R – 6 Ms. Savitri Pandey, Adv. For R-5.	
<b>FOR HEARING</b>				
8.	Original Application No. 181/2013.	Omesh Saigal Vs. Govt. Of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant. Mr. Narender.P. Singh, Adv. For R-2.	

			<p>Mr. Daleep Kumar Mishra, Adv. For R-3.</p> <p>Mr. D. Rajeshwar Rao Adv. For R-1&amp;4.</p> <p>Mr. Balendu Shekhar, Adv. for R-5.</p> <p>Mr. Rajiv Bansal Adv. for R-4</p> <p>Mr. Rajiv Bansal, Adv., Mr. Kush Sharma Adv.(DDA)</p> <p>Mr. Balendu Shekhar, Adv. For R-6.</p> <p>Mr. D. Rajeshwar Rao, Adv for traffic police.</p>	
9.	Appeal No. 39/2012 & M.A No. 811/2013.	<p>Save Mon Region Federation &amp; Anr.</p> <p>Vs.</p> <p>Union of India &amp; Ors.</p>	<p>Mr. Ritwick Dutta, Adv. for Appellant.</p> <p>Mr. Vivek Chib, Adv. for R - 1</p> <p>Mr. Sanyam Saxena &amp; Mr. Anil Shrivastav, Adv. for R - 2</p> <p>Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3</p> <p>Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. For R-4.</p>	

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